

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th – 8th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi-110029

No. L-1/257/2020 (PMR-5)/CERC

Dated: 13th May, 2026

PUBLIC NOTICE

Subject: Extension of last date for submission of comments/suggestions/objections on Draft Central Electricity Regulatory Commission (Power Market) (Second Amendment) Regulations, 2026- reg.

Vide Public Notice dated 17.04.2026, the comments/suggestions/objections were solicited from the stakeholders on the Draft Central Electricity Regulatory Commission (Power Market) (Second Amendment) Regulations, 2026 by 16th May, 2026.

2. At the request of the stakeholders, the last date for submission of comments/suggestions/objections is hereby extended till **5th June, 2026** so as to reach the undersigned through post or email at secy@cercind.gov.in and mahesh.khicher@cercind.gov.in.
3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary